NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1345/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Joy Imaging Pvt.Ltd.

V/s.

Joy Hospitals Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

30 Adv. Kejal Shah

FOR Petitiones.

LATURE

ADVOCATE

1/5. MK. KAL PESH PATIL

DIKECTOR

EX CONSTANTY

<u>ORDER</u>

CP No. 1345/I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter on 26.09.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)